

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1665**

**TO BE ANSWERED ON THE 15<sup>TH</sup> MARCH, 2023/ PHALGUNA 24, 1944 (SAKA)**

**STATUS OF STATE DISASTER MITIGATION FUND**

**1665. SMT. SULATA DEO:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the list of all States/UTs that have applied for the release of the State Disaster Mitigation Fund (SDMF);**

**(b) whether all the requests for SDMF have been processed and whether the funds have been released accordingly, if so, details thereof and if not, reasons therefor;**

**(c) whether the allocated share of Centre's contribution of ₹ 337 crore has been released to Odisha State, considering the extremely disaster-prone State and vitality of SDMF to the State;**

**(d) if so, details thereof and if not, reasons therefor; and**

**(e) whether there is any a criterion to approve a State's appeal for release of SDMF, if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (e): 15<sup>th</sup> Finance Commission in its report made recommendations pertaining to the disaster risk management, which have been accepted by the Central Government. The Commission had adopted a new methodology for state-wise allocations, which replaces the expenditure driven methodology. The new methodology is a combination of capacity (as reflected through past expenditure), risk exposure (area and population) and proneness to hazard and vulnerability (disaster risk index). Central Government has constituted the National Disaster Mitigation Fund (NDMF)**

on 05.02.2021. Central Government has also advised all the State Governments to set up State Disaster Mitigation Funds (SDMFs). So far, 25 States have intimated setting up of SDMF. For SDMF, an amount of Rs. 32,031 crore has been allocated for the period 2021-22 to 2025-26. The details regarding Central share and State share of funds allocated and released from SDMF to various States including Odisha is given in Annexure.

With regard to criteria of allocation/ release of SDMF, it is stated that the corpus of SDMF is contributed by the Government of India and the State Government in the ratio 75:25 for all States, except for the North-Eastern and Himalayan (NE&H) States, for which it is contributed 90:10. The Central share of SDMF is to be released in two equal installments in time, subject to fulfillment of conditions of the guidelines. Funds from the SDMF are released to States in terms of the guidelines/ procedures prescribed for mitigation as 'measures aimed to reducing the risk, impact of a disaster or threatening disaster situation'. Further, the disbursal of funds from SDMF is governed by the Guidelines of assistance from SDMF, which are framed in consultation with all Stakeholders, including States and which are available on Ministry of Home Affairs website at <https://ndmindia.mha.gov.in>.

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**Annexure referred to in reply of the Rajya Sabha Unstarred Question No. 1665 due for answer on 15.03.2023**

**Statement showing State-wise details of allocation and release of SDMF during the years 2020-21 to 2022-23**

(Rs. In Crore)

S/ No.	State	Allocation of SDMF including State Share			Centre's share of SDMF released		
		2020-21	2021-22	2022-23	2020-21	2021-22	2022-23
1	2	3	4	5	6	7	8
1	Andhra Pradesh	298.20	298.20	313.20	223.80	223.80	--
2	Arunachal Pradesh	55.60	55.60	58.40	50.00	50.00	--
3	Assam	171.60	171.60	180.20	154.40	154.40	--
4	Bihar	377.60	377.60	396.60	283.20	283.20	--
5	Chhattisgarh	115.20	115.20	121.00	86.40	86.40	--
6.	Goa	3.00	3.00	3.20	2.40	--	2.40 #
7.	Gujarat	353.00	353.00	370.60	264.80	--	--
8.	Haryana	131.00	131.00	137.60	98.20	--	--
9.	Himachal Pradesh	90.80	90.80	95.20	81.80	81.80	--
10.	Jharkhand	151.40	151.40	158.80	113.60	--	--
11.	Karnataka	210.80	210.80	221.40	158.20	158.20	--
12.	Kerala	83.80	83.80	88.00	62.80	62.80	--
13.	Madhya Pradesh	485.40	485.40	509.60	364.00	364.00	--
14.	Maharashtra	859.20	859.20	902.20	644.40	--	644.40 #
15.	Manipur	9.40	9.40	9.80	8.40	8.40	--
16.	Meghalaya	14.60	14.60	15.20	13.20	13.20	--
17.	Mizoram	10.40	10.40	10.80	9.40	--	9.40 #
18.	Nagaland	9.20	9.20	9.60	8.20	8.20	--
19.	Odisha	427.80	427.80	449.20	320.80	320.80	--
20.	Punjab	132.00	132.00	138.60	99.00	--	99.00 #
21.	Rajasthan	395.00	395.00	414.80	296.20	296.20	--
22.	Sikkim	11.20	11.20	11.80	10.00	10.00	--
23.	Tamil Nadu	272.00	272.00	285.60	204.00	--	204.00 #
24.	Telangana	119.80	119.80	125.80	89.80	--	--
25.	Tripura	15.20	15.20	15.80	13.60	13.60	--
26.	Uttar Pradesh	515.60	515.60	541.40	386.60	--	386.60 #
27.	Uttarakhand	208.20	208.20	218.60	187.40	187.40	--
28.	West Bengal	269.60	269.60	283.20	202.20	202.20	--
	<b>Total</b>	<b>5,796.60</b>	<b>5,796.60</b>	<b>6086.20</b>	<b>4,436.80</b>	<b>2524.60</b>	<b>1345.80</b>

# including arrears of SDMF for the previous year